

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
STARRED QUESTION NO.†\*189**

**TO BE ANSWERED ON THE 29<sup>TH</sup> NOVEMBER, 2016/AGRAHAYANA 8, 1938  
(SAKA)**

**MODERNISATION OF POLICE FORCE**

**†\*189. SHRIMATI KAMLA DEVI PAATLE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has recently reviewed the implementation of Modernisation of State Police Forces Scheme and if so, the details thereof along with the details of shortcomings noticed in the Scheme;**

**(b) the corrective steps taken by the Government to overcome these shortcomings and make the Scheme more effective;**

**(c) whether at present only very few personnel of Central and State Police Forces are provided residential facilities and if so, the details thereof along with the corrective steps taken in this regard;**

**(d) whether the Government has received requests/proposals from certain left wing extremism/naxalism affected States for inclusion in 'A' category under the scheme of Modernisation of State Police Forces during the last three years and the current year; and**

**(e) if so, the details thereof, State-wise and the action taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.\*189 FOR 29.11.2016.**

**(a) & (b): The Government reviews implementation of the Scheme of Modernisation of State Police Forces(MPF) as well as takes stock of details of assets created, arms and ammunition procured, vehicles and mobility, forensic science, communication and training equipment developed under the scheme in the High Powered Committee meetings while considering Annual Action Plans of the States every year. Also, quarterly Concurrent Audit of MPF Scheme funds is taken up every year.**

**In the year 2014, studies have been conducted to identify the State-wise/component-wise/item wise deficiencies being faced by the State Police Forces and to review the MPF Scheme. Major findings of these studies, *inter alia*, point out that there is a need to reconsider the formula of inter-state distribution of allocated funds under the scheme. The revision of distribution formula has been duly addressed in the revised proposals of MPF Scheme. States are also being requested to allocate adequate resources for modernisation of Police Forces.**

**(c): So far as State Police is concerned, as on 01.01.2015, the percentage satisfaction level of family accommodation is 25.72%. Although, 'Police' is a State subject, Government of India supplements the efforts of State Governments by providing assistance under MPF Scheme to strengthen police infrastructure. However, no fund has been provided for construction activities under MPF Scheme during 2015-16 and the current year upon restructuring of Centrally Sponsored Schemes consequent to implementation of the recommendations of Fourteenth Finance Commission. States are expected to allocate the additional resources for construction of police housing, etc.**

**The Government has recently approved construction of 13,072 houses and 113 barracks of various types at 68 locations of the Central Industrial Security Force (CISF), Central Reserve Police Force (CRPF) and Indo-Tibetan Border Police (ITBP) at a total cost of Rs. 3090.98 crores.**

**(d) & (e): As per records of Modernisation of Police Forces Scheme available in the Ministry of Home Affairs, no request has been received during the last three years and the current year from Left Wing Extremism (LWE) affected States for inclusion in 'A' Category under the Scheme of Modernisation of State Police Forces.**

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